[1 December, 2000] RAJYA SABHA

These figures are self-explanatory and indicate that India has undersold itself due to reasons not satisfactorily explained by BCCI office-bearers during their examination by CBI. This enquiry has not looked into the matter of grant of television rights since this issue is being dealt with separately.

In conclusion, the BCCI has been negligent in not preventing match-fixing and related malpractices in cricket in spite of clear signals about the malaise. This is mainly due to the fact that, for most office-bearers of BCCI, running the Board is an end in itself and the future of cricket is only incidental. However, the solution does not lie in the creation of a new administrative structure or overriding bureaucratic control on the existing structure. It, perhaps, lies in making the functioning of BCCI more professional, transparent and accountable to a non-bureaucratic autonomous authority.

Banning players involved in match fixing

1436. SHRI AMAR SINGH: SHRIMATI JAYAPRADA NAHATA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that the Board of Control for Cricket in India has decided to ban the Indian cricketers, held guilty of involvement in match-fixing by the CBI, from international and domestic cricket;
 - (b) if so, the details thereof, including the names of such players; and
- (c) whether the internal inquiry Committee, headed by the former CBI Joint Director, has since submitted any report and if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a) and (b) Yes, Sir. BCCI has suspended 5 Indian cricketers *viz;* Ajay Sharma, Manoj Prabhakar, Mohd. Azharuddin, Ajay Jadeja and Nayan Mongia who have been indicted by CBI in its report, for the time being. BCCI will, however, take final decision in this regard after examining the report by the end of November, 2000.

(c) The Committee has submitted its report to BCCI. The Government is yet to receive latest information in this regard from BCCI.